

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **05.03.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Compliance/Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500